	1	ATEMENT FOR DIS	PATCH OF	
····	ORDERS EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066			
S/N O.	APPEAL NO.	OM 04.10.2021 To 0 ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1.	E/52138/2019	FO/51849/2021	01/10/2021	06/10/2021
		MISC ORDER		
		Nill		
		I.O.ORDER		
		Nill		
				Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepated by: Vikash(LDC)